

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 458 of 2020 in CP(IB) 586/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2020**

Name of the Company: Pani Trading Corporation  
V/s  
Jagadishchandra B Mistri IRP for Sona  
Alloys Pvt Ltd  
Section : 60(5) IBC,2016 r.w Rule 11 of NCLT rules,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER  
(through video conferencing)**

Advocate, Ms. Laxmi appeared on behalf of advocate, Mr. Tejas Trivedi for the Applicant.

Learned senior counsel, Mr. Navin Pahwa appeared on behalf of RP.

RP is at liberty to file reply within 10 days.

List the matter on 09.09.2020.

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 13th day of August, 2020

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**